



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-152/NCLAT/CHN BEN/2026

Dated: 03rd Sept 2026

NOTICE

Please take notice that the following matter of Chennai Bench to be listed on 07.09.2026 will not be taken up on that day. The next date of hearing in the matter is **29.10.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 496/2025	Regional Provident Fund Commissioner-II Vs C.Ramasubramaniam Liquidator of Fast and Safe Transport Pvt Ltd	Mrs. Revathi Manivannan	

By order of Hon'ble Member (Judicial)

Chennai Bench

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